

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).9018/2011

(From the judgement and order dated 12/10/2011 in SBCRA  
No.726/2001, of The HIGH COURT OF RAJASTHAN AT JAIPUR)

MUKUT BIHARI & ANR. Petitioner(s)

VERSUS

STATE OF RAJASTHAN Respondent(s)

(With appln(s) for suspension of sentence and office report)  
(For final disposal)

Date: 15/05/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA  
HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA  
(Vacation Bench)

For Petitioner(s) Ms. Shobha,Adv.

For Respondent(s) Mr. Irshad Ahmad,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List the matter before any other Bench of which one of  
us (Deepak Verma J.) is not a member. List the matter in  
the next week.

(Sanjay Kumar-II)  
Court Master

(S.S.R. Krishna)  
Court Master